

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4923
ANSWERED ON:26.08.2010
BAN ON SALE OF FERTILIZER
Vardhan Shri Harsh

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether there is any kind of ban on sale of fertilizers within ten kilometer bordering area of Uttar Pradesh adjacent to Nepal;
- (b) if so, the manner in which the supply of fertilizers to farmers in this area is ensured;
- (c) whether the farmers living in this area are facing the problems in getting fertilizers; and
- (d) if so, the steps being taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a): Yes, Madam. Government of Uttar Pradesh has confirmed that there is ban on sale of fertilizers by private dealers within ten kilometers bordering area of Uttar Pradesh adjacent to Nepal.
- (b): In this area, distribution of fertilizers is arranged through cooperatives and Government institutional agencies.
- (c): Does not arise.
- (d): Government of Uttar Pradesh is taking all steps to ensure timely and adequate availability of fertilizers in the above said area. Already the Government of Uttar Pradesh has opened many sale points of Cooperatives and other Government apex bodies.